

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 46/MP/2018

Subject : Petition for revision of the Normative Annual Plant Availability Factor in respect of NTPC's Power Stations on account of Shortage of Coal availability.

Date of Hearing : 15.5.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NTPC Limited

Respondents : Chhattisgarh State Power Distribution Company Limited and Others

Parties present : Shri M.G. Ramachandran, Advocate, NTPC
Ms. Poorva Saigal, Advocate, NTPC
Shri Umesh Ambati, NTPC
Shri Ajay Dua, NTPC
Shri P.B. Venkatesh, NTPC

Record of Proceedings

Learned counsel for the Petitioner submitted that the present petition has been filed for seeking revision of the Normative Annual Plant Availability Factor (NAPAF) in respect of NTPC's generating stations on account of shortage of coal availability. Learned counsel for the Petitioner further submitted that almost all the generating stations are maintaining NAPAF of more than 83% except Barh, Farakka, Solapur and Mauda Stage-I. Learned counsel requested to consider the difference between NAPAF of 85% and the availability declared by the Petitioner's generating stations (to the extent of coal actually available) as deemed generation for the purpose of computing fixed charges payable to the Petitioner.

2. After hearing the learned counsel for the Petitioner, the Commission admitted the petition and directed to issue notice to the respondents.

3. The Commission directed the Petitioner to serve copy of the petition on the respondents immediately, if not served already. The respondents were directed to file their replies, by 29.6.2018, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 27.7.2018. The Commission directed that due date of filing the replies

and rejoinders should be strictly complied with. No extension shall be granted on that account.

4. The petition shall be listed for hearing on 21.8.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**